

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 108  
CP No. (IB)- 27/10/JPR/2022  
Under Section 10 of IBC, 2016

**In the matter of:**

**Wizard Biotech Pvt. Ltd.**

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : None-appeared

**ORDER**

None appears for the Applicant. List the matter on 13.10.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 14, 2023